




NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.10.2019


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/694/2019  
PETITION NUMBER : CP/64/IB/2018  
NAME OF THE PETITIONER(S) : N MATHIYALAGAN  
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)  
(G B ENGINEERING ENTERPRISES PVT LTD)  
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. SATISH	1 <sup>st</sup> Respondent	
	A. SATYADEVI	LIQUIDATOR	
	P. Elayaperumal		
	B. Ramesh		
	Ms Ramalingam Associates	R3 SBI	

ORDER

Counsel for the Applicant is present. Counsels for the R1 and R2 have filed the counters; copies of which are given to the other side. Counsel for R3, R5 and R6 to R12 are directed to file the counter by providing copy to the other side on or before next date of hearing. There is no representation on behalf of R4 / City Union Bank. Counsel for the Applicant has placed on record copy of the notice along with the acknowledgment which reflects that the notice has been served on 14.09.2019. Therefore, service against R4 / City Union Bank is held sufficient and R4 is proceeded *ex parte*. Put up on 11.11.2019 at 10.30 A.M.

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)